

**In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 05.07.2022) :-**

1. Total nos. of transactions	:-	3037
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	2942
3. Total nos. of requests pending	:-	95

**Reasons for non- compliance of the requests:-**

(i) Files not received from the concerned sections	:-	81
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1. Cr. MP-949/2012
2. WPC-5390/2017
3. WPC-6692/2016
4. WPC-1386/2017
5. BA-870/2021
6. WPC – 5851/2017
7. CMP – 613/2019
8. WPC-7986/2012
9. Cr. MP-1814/2020
10. WPC-3441/2017
11. WPC-1146/2016
12. WPC-2669/2011
13. WPC-3660/2009
14. BA-285/2022
15. Cr. MP-1814/2020
16. SA-451/2016
17. Cr. MP-464/2018
18. WPC-1613/2008
19. LPA-40/2021
20. WPC-1386/2017
21. WPC-5390/2017
22. WPC-6692/2016
23. MA-124/2021
24. FA-267/2019
25. WPC-1444/2022
26. WPC-4929/2021
27. WPC-6784/2012
28. MA-191/2017
29. BA-8962/2019

30. BA-10006/2019 being issued
31. CONT ©- 244/2021
32. WPC-283/2020
33. WPC-2660/2022
34. WPC-6999/2013
35. SA-115/2005 being issued
36. WPC-2616/2008
37. WPC-5733/2007
38. Cr. MP-3443/2017 being issued
39. WPC-4708/2018
40. WPC-1181/2020
41. WPC-1668/2016
42. WPC-3207/2011 being issued
43. ABA-3493/2022
44. WPC-1415/2020
45. BA-6390/2022
46. MA-191/2017
47. Cr. MP-210/2022
48. WPC-20/2020 being issued
49. MA-360/2008
50. MA-561/2016
51. MA-431/2018
52. WPC-3467/2016
53. A. APPL-07/2020
54. WPC-15/2019 being issued
55. WPC-3575/2011
56. WPC-4412/2021being issued
57. BA-3486/2022
58. WPC-3971/2021
59. CONT©-651/2021
60. WP(Cr.)-141/2022 being issued
61. ABA-3608/2022
62. ABA-3569/2022
63. WP(Cr.)-149/2022
64. MA-255/2007
65. WPC-412/2013 being issued
66. WPC-2751/2019
67. Cr. MP-1068/2013
68. SA-209/2019
69. WPC-2963/2021
70. WPC-2686/2020
71. WPC-3852/2018

72. MA-100/2013
73. ABA-3017/2017
74. LPA-546/2015
75. FA-328/2019
76. WPC-6066/2019
77. WPC-2387/2022
78. WPC-2033/2020
79. WPC-3715/2021
80. Cr. MP-3501/2018
81. WPC-1321/2018

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

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A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- a. TR22446270821063007- CR. MP – 3781/2018, TR2341030921100239 – CR. MP – 3781/2018,

TR4979030322011853- CR. MP-3781/2018 Uploaded order does not tally with the original order.  
(ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

D)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

E)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. ( S.L. NO. of respondent.)

F)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet

a. In place of order dated 05.10.2012 shows order dated 14.09.2012

b. In place of order dated 03.08.20016 shows order dated 05.10.2012

C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom

d. In order dated 09.05.2018 one extra sheet is added.

G) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014

H) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.

I) TR-4756200222015527- wpc-141/2015 order dt. 11/04/2016 uploaded in place of order dt. 25/01/2017

J) TR-4593100222053630 wpc -4444/2013 order dt. 23/01/2015 uploaded in place of order dt. 28/08/2015

K) TR-5098100322092356 Cr. MP-1360/2015 In SL.NO. 4 to 9 not uploaded correct date wise on net.

L) TR-5641270422045659 WPC- 3962/2014 Party name does not tally with original order sheet.

Pooja  
05/07/2022.